

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**16. CP (CAA) 49/(MB)/2023 In C.A.(CAA)136(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

**NAME OF THE PARTIES:- Brick Eagle Affordable Housing  
Finance limited**

**Section: 230-232 of Companies Act, 2013**

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**ORDER**

Counsel, Shyam Kapadia a/w Henna Daulat and Aradhana More appeared for the Applicant and Ms. Aparna Mudiam, Deputy Director appeared on behalf of the RD (WR) through VC. Heard, Counsel for the parties for a considerable time and **Reserved for Orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**